

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:740  
ANSWERED ON:08.08.2013  
CONSTRUCTION OF AIRPORT IN ARANMULA  
Joshi Shri Pralhad Venkatesh

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether any memorandum is received signed by MLAs and eminent persons of Kerala against the construction of an airport in Aranmula in Kerala which violates the environment norms;
- (b) if so, the details thereof;and
- (c) the response of the Ministry to the Memorandum?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) to (c) No, Madam. However, a representation from a local organization Aranmula Village Protection Action Council was received through Smt. Sushma Swaraj, Hon`ble Leader of Opposition, Lok Sabha and Shri M. Venkaiah Naidu, Hon`ble Chairman, Parliamentary Standing Committee on Home Affairs, questioning the Grant of Environment clearance and Defence clearance for setting up of the Greenfield International Airport, Arnamura in Kerala. The representation was forwarded to Ministry of Environment & Forest and Ministry of Defence.